

**OFFICE OF THE SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL
MAGISTRATE, GHUMARWIN, DISTRICT BILASPUR, H.P.**

No. Senior Civil Judge/ACJM/Supdt/2021-
Dated Ghumarwin, the 1st April, 2021.

OFFICE ORDER

In exercise of the power vested in me vide Regulation No. 4 of **'The Gender Sensitization and Sexual Harassment of Women at The High Court and Subordinate Courts of Himachal Pradesh (Prevention, Prohibition and Redressal) Regulations 2013**, an **"Internal Complaints Committee"** is, hereby, constituted at the level of Sub Divisional Judicial Courts, Ghumarwin, District Bilaspur, H.P. comprised of the following :-

		Chairperson
1	Smt. Deepali Gambhir, Civil Judge-cum-JMIC, Court No. 2, Ghumarwin, District Bilaspur, H.P.	
2	Shri Kulwant Singh Chandel, Advocate, Ghumarwin.	Member
3	Shri D.K. Sharma, Advocate, Ghumarwin.	Member
4	Shri Abhishek Chandel, Advocate, Ghumarwin.	Member
5	Smt. Manorama Thakur, Advocate, Ghumarwin.	Member
6	Smt. Sarvmangla Garg, Advocate, Ghumarwin.	Member
7	Smt. Nidhi Rattan, Advocate, Ghumarwin.	Member
8	Smt. Ranjna Sharma, CDPO, Ghumarwin, District Bilaspur, H.P.	Member
9	Smt. Kirti, Supervisor-cum-Protection Officer, Talyana, ICDS Project, Ghumarwin, District Bilaspur, H.P.	Member
10	Shri Arvind Kumar, Reader, O/o the Civil Judge-cum-JMIC, Court No. 2, Ghumarwin, District Bilaspur, H.P.	Member Secretary

The term of the aforesaid Committee shall be two years in terms of Regulation No. 5; and it shall meet at least once in four months in a calendar year. The meeting shall be called by the Chairperson with minimum seven days notice to all the members in terms of Regulation No.6.

Sd/-
(VIKRANT KAUNDAL)
Senior Civil Judge-cum-
Addl. Chief Judicial Magistrate,
Ghumarwin, District Bilaspur, H.P.

Endst No. Senior Civil Judge/ACJM/Supdt/2021-¹⁰⁷⁷ Dated: 1st April, 2021.

Copy forwarded to:-

1. The Hon'ble District & Sessions Judge, Bilaspur, H.P. for information.
2. Smt. Deepali Gambhir, Civil Judge-cum-JMIC, Court No. 2, Ghumarwin, District Bilaspur, H.P. for information and necessary action.
3. Shri Kulwant Singh Chandel, Advocate Ghumarwin;
4. Shri D.K. Sharma, Advocate, Ghumarwin;
5. Shri Abhishek Chandel, Advocate Ghumarwin;
6. Smt. Manorama Thakur, Advocate Ghumarwin;
7. Smt. Sarvmangla Garg, Advocate, Ghumarwin;
8. Smt. Nidhi Rattan, Advocate, Ghumarwin;
9. Smt. Ranjna Sharma, CDPO, Ghumarwin, District Bilaspur, H.P.
10. Smt. Kirti, Supervisor-cum-Protection Officer, Talyana, ICDS Project, Ghumarwin, District Bilaspur, H.P.
11. Shri Arvind Kumar, Reader, O/o the Ld. Civil Judge-cum-JMIC, Court No. 2, Ghumarwin, District Bilaspur, H.P. (Sr. No. 3 to 11 for information and necessary action).
12. The System Assistant O/o Ld. District & Sessions Judge, Bilaspur, H.P., to upload the same in the website of this Division.

Sd/-
Senior Civil Judge-cum-
Addl. Chief Judicial Magistrate,
Ghumarwin, District Bilaspur, H.P.